

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 241/GT/2020

Subject : Petition for revision of tariff of Vindhyachal STPS Stage-II (1000 MW) after the truing up exercise for the period from 1.4.2014 to 31.3.2019.

Petition No. 485/GT/2020

Subject : Petition for approval of tariff of Vindhyachal STPS Stage-II (1000 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : Madhya Pradesh Power Management Company Ltd.
& 6 others

Date of Hearing : **24.8.2021**

Coram : Shri P.K. Pujari, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Shri Venkatesh, Advocate, NTPC
Shri Siddharth Joshi, Advocate, NTPC
Shri Abhiprav Singh, Advocate, NTPC
Shri Rishub Kapoor, Advocate, NTPC
Shri Aashwyn Singh, Advocate, NTPC
Shri A.S. Pandey, NTPC
Shri Parimal Piyush, NTPC
Shri Anurag Naik, MPPMCL

Record of Proceedings

These Petitions were called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner circulated a note of arguments and made detailed oral submissions in these matters.

3. The representative of the Respondent MPPMCL made detailed oral submissions in these matters. He, however, prayed for time to file reply in Petition No. 241/GT/2020. The learned counsel for the Petitioner sought time to file its rejoinder to the said reply of the Respondent.



4. The Commission, after hearing the parties directed the Respondent MPPMCL to file its reply in Petition No. 241/GT/2020 by 3.9.2021, after serving copy to the Petitioner, who may file its rejoinder, if any, by 13.9.2021. The parties shall ensure the completion of pleadings within the due dates mentioned and no extension of time shall be granted.

5. Subject to the above, the orders in these petitions were reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

